he may apply depending on his age, eduqualifications and experience. Candidates who are interviewed will be expected to keep in touch with periodical advertisements issQW-4jy the Commission and to address a communication to the Commission whenever they come across a post for which they would like to be considered; and they will be considered for such posts on the basis of the assessment made during the interview held abroad, their suitability being assessed along with that of other candidates who may be interviewed in India for those posts. The emoluments that wil' be allowed to candidates who may be selected for appointment on the results of the interviews abroad will depend on the scale of pay of the post for which they may be found suitable. The number of candidates who have applied in response to the Scheme is 655.

नानकोरी द्वीप की रानी लक्ष्मी को पेंशन

861. श्री निरंजन वर्मा : क्या गृह-कार्य मंत्री यह बताने की कृपा करेंगे कि अंडमान निकोबार के नानकोरी द्वीप की रानी लक्ष्मी को मारत सरकार की ओर से पेंशन, भने तथा अन्य प्रकार की क्या-क्या मुख-सुविधाएं प्रदान की गयी हैं ?

-(■[PENSION TO RANI LAKSHMI OF NANAKORI ISLAND]

861. SHRI N1RANJAN VARMA: "Will the Minister of HOME AFFAIRS be pleased to state the amount of pe-sion, allowances and other amenities provided by the Government of India to Rani Lakshmi of Nanakori Island in Andaman-Nicobar Islands?]

गृह-कार्य मंत्रालय में राज्य मंत्री (श्री वि ा चरण शुक्ल): नानकोरी द्वी-समूह की मुख्य आदि वासी प्रधान रानी लक्ष्मी को भारत सरकार द्वारा कोई पेंशन नहीं दी जाती है।

वह अंडमान व निकोबार द्वीप-रुमूह के लिये मुख्य-आयुक्त की सलाहकार समिति के सदस्य के रूप में मनोनीत की गई है और उन्हें समिति की बैठकों में उपस्थित होने के लिये नियमों के अंतर्गत स्वीकृत यात्रा-भना व दैनिक-भना प्राप्त करने का प्रावधान है।

t[THE MINIS! ER OF S1A1E IN 'iHE MINIS'IRY OF HOME AFFAIRS (SHRI \(\frac{\text{IDYA}}{\text{LA}}\) CHARAN SHUKLA): Rani Lakshmi, the Chief Tribal Headman of Nancowrie group of islands, is not paid any pension by the Government of India.

She has been nominated as one of the members of the Chief Commissioner's Advisory Committee for the Andaman and Nicobar Islands and is entitled to travelling allowance and daily allowance for attending the meetings of the committee, as admissible under the rules].

DEVELOPMENT OF TOURISM IN UTTAR PRADESH

862. SHRIMATI SARLA BHADAU-RI: Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state:

- (a) the total amount allotted to Uttar Pradesh for the development of tourism in that State during the Fourth Five Year Plan period; and
- (b) the details of the programmes in respect thereof?

THE MINISTER OF TOURISM AND CIVIL AVTATON (DR. KA-RAN SINGH): (a) and (b) The pattern adopted in the earlier plans was that certain schemes in regard to tourism were implemented entirely by the Centre, others entirely by the States and a third category jointly by the State and the Centre. It has now been decided that schemes will be taken up either by the Centre or by the State, and that the third category of joint schemes will be abandoned. Certain proposals for Central Schemes spread all over the country are under consideration for inclusion in the Fourth Plan. Similarly, certain schemes suggested by the State Government of Uttar Pradesh are also being considered by the State Government directly in consultation with the Planning Commission. As these consultations are still in progress no definite indication is yet possible of the schemes in Uttar Pradesh which are likely to be implemented during the Fourth Plan period either by the State Government or by the Centre.